Interim Resolution Professional : Ravi Bagri IBBI Registration No. IBBI/IPA-001/IP-P00789/2017-18/11344

Name of the corporate debtor: BIRLADP CARPETS PRIVATE LIMITED; Date of commencement of CIRP: 17th February, 2022; List of creditors as on: 14th May, 2022.

List of secured financial creditors belonging to any class of creditors (Amount in Rs)

1.1.1														
SI.	Name of creditor	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of claim	Remarks, if any
No		Date of	Amount claimed	Amount of claim	Nature of	Amount covered by	Amount covered	Whether	% of voting	contingent	mutual dues, that	claim not	under	
		receipt		admitted	claim	security interest	by guarantee	related party?	share in CoC	claim	may be set- off	admitted	verification	
	0 Total		-	-	0	0	0	0	0	0	0	0	0	0